

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> MAY, 2024, 10:30 A.M.**

**CP (CAA)/1/GB/2024  
In (CA (CAA)/5/GB/2023)**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Mayfair Hotels & Resorts (Sikkim) Pvt. Ltd. (Transferor Company) With Mayfair Hotels & Resorts Ltd. (Transferee Company)
Under Section	U/s 230-232 of Companies Act. 2013

For Petitioner (s) : Mr. G. Nayak, CS

For Respondent (s) : Mr. Dhruva Jyoti Kapil, Adv.

**ORDER**

**CP (CAA)/1/GB/2024**

Ld. Authorized Representative CS Mr. G. Nayak for the petitioner companies appears physically in the Court. Ld. Counsel Mr. D.J. Kapil (Advocate on behalf of Law and Parliamentary Department, Government of Sikkim) is also physically present in the Court.

Matter heard, **Reserve for Order.**

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**H.V. Subba Rao**  
Member (Judicial)